

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 51 of 2013**

**Dated: 30<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation & Distribution  
Corporation Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Gopal Choudary for  
Mr. S. Vallinayagam**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for R.2**

**ORDER**

Post the matter for hearing on **16.05.2013.** In the  
meantime, Rejoinder, if any, be filed after serving copy on the other  
side.

**(Rakesh Nath)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**